

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/14/2017  
NAME OF THE PETITIONER(S) : J.M SHAMMIMUDDIN  
NAME OF THE RESPONDENT(S) : PRINTS INDIA PRIVATE LIMITED  
UNDER SECTION : 241/242 of companies act 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1)	P. Sathya May (for) K. Noorthy	Counsel for Petitioner	
2)	Prithviraj	Counsel for Respondents 1-3	

**ORDER**

Counsels representing both the parties are present and prayed for time to make submissions in relation to the MoU entered into between the parties in 2013. Time is extended at request. Put up on 19.12.2017.

-sd/-  
S Vijayaraghavan  
Member (Technical)

-sd/-  
K Anantha Padmanabha Swamy  
Member (Judicial)